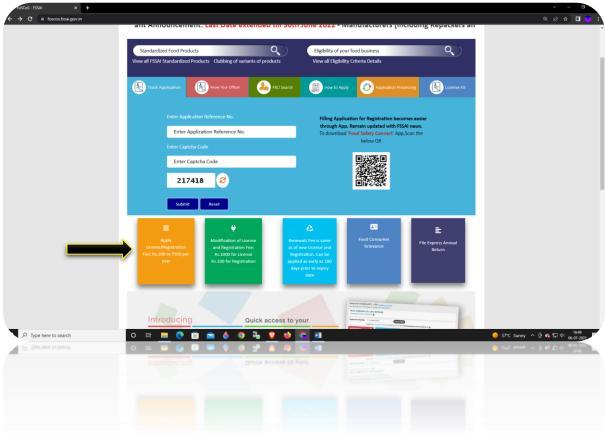
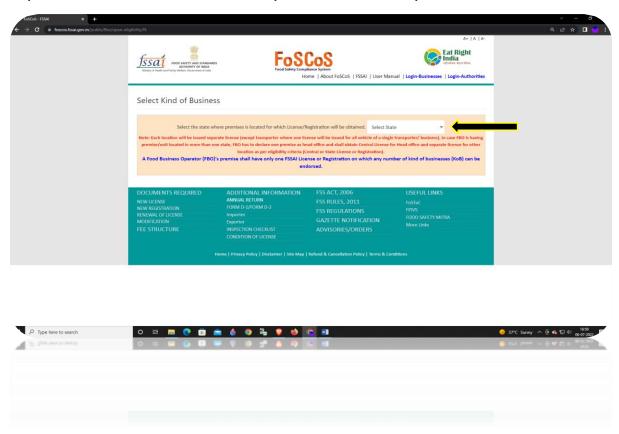
Step 1: User can log in by clicking on the box "Apply for License/Registration Fee: Rs.100 to 7500 per year" as shown in the figure below:



Step 2: Select option as "Apply for License/Registration".

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Step 4: Select the Kind of Business [KoB] – as applicable. [Read Definitions before making selection.]

e.g. General manufacturing KoB under "Manufacturer" head.

Select appropriate Production capacity [Deciding criteria between Central License, State License and Registration] and Click on Proceed.

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		perator (FBO)'s premise shall have or	ily one FSSAI License or Registration on which any number of kind o endorsed.	f businesses (KoB) can be	
_	Manufacturer Tra	de/Retail Food Services Central Go Agencies	/L. Head Office		
	If manufacturing/proc	essing Dairy products, Vegetable Oil, Me	at Products, Novel Food products and all food processing units including r	epackers.	
			Dairy units	•	
			Vegetable oil and processing units	•	
			Slaughtering units	•	
			Meat processing units	۰	
		Food or	Health Supplements and Nutraceuticals etc.	•	
			General Manufacturing	•	
			han dairy units, vegetable oil processing units, slaughtering units and mea roduct into different sizes with labelling after doing minimal processing as a packages. The food product is not manipulated & the composition or for	required like sorting,	
			ereals and pulses milling units gunits without any ceiling on quantity and/or other Food Businesses more hs and whose production capacity of food does not exceed 100 kg/hr per		
			Proprietary Food	•	
		Ň	on-specified food and food ingredients	0	
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## Step 3: Select the State where the business premise is located and proceed.

Step 5: Read the Group Heads of Kind of Business and select 'Head Office' group head.
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Meastry of Health and Family Wellers, Government of India Food Safety Compliance System Home   About FoSCoS   FSSAI   User Manual   Login-Businesses   Login-Authorities
Select Kind of Business
Select the state where premises is located for which License/Registration will be obtained. Delhi
Note: Each location will be issued separate license (except transporter where one license will be issued for all vehicle of a single transporter/ business). In case FBO is having premise/unit located in more than one state, FBO has to declare one premise as head office and shall obtain Central License for Head office and separate license for other
location as per eligibility criteria (Central or State License or Registration). A Food Business Operator (FBO)'s premise shall have only one FSSAI License or Registration on which any number of kind of businesses (KoB) can be
endorsed.
Manufacturer Trade/Retail Food Services Central Govt. Agencies Head Office
• If carrying out food business activities in more than one State with the same company/organisation name.
Head Office/Registered Office
✓ Head Office/Registered Office
Clear Selected KOBs Proceed Cancel

Step 6: System will assess the Eligibility Criteria. Proceed further by clicking "Click here to apply for Central/State license for all businesses".

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S.No	Kind of Busin	ess		License Category
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Step 7: Fill the business premise related details and click on "Save & Next"

Step 8: Fill in all the mandatory fields under head office/ registered office i.e. linked unit FSSAI License number.

Ministry of Health and Family Welfare, Governn	nent of India		Hon		SSAI   User Manual   Login-Busines	ses   Login-Authorities
Fill Applicatio	n Deta	ails				
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🛓 Premises Detail		Selection	Ф <sup>8</sup> Communication	Details	Required Document	₹ Payments
Application Reference I Premises Address: aaaa			i, East , Delhi, 111111	Company Name: aaaa	*******	
Kind of Business			License Category	Eligibility		
Head Office - Head Office	e/Registered (	Office	Central License	Head Office/Register	ed Office	
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			Genera	al Manufacturing		<b>&gt;</b>
				Other Detail		
			Previou	is Save & Next		

Step 9: Click on General manufacturing and fill mandatory fields. Choose food category, Sub-food Category name, product.

Select Relabeller from the Kind of business dropdown. [Read definition of Relabeller]

Then click on Save & Add.

	Head Office/Regist	tered Office		0
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bduction Capacity (MT/Day) *				
ood Category Sub-Food Category	Name	Product	Kind of Business	Action
12 - Salts, spices, soups, sauces, se 💙 🛛 12.1 - Salt and salt	substitutes 🗸	Add/Edit Product	Select  Select Manufacturer	Save & Add
portant Information: "Relabeller" means a food business operator who gets his/ "Repacker" means a food business operator who repacks a mulation of the food product.			ird party manu	or. position or

Step 10: Click on "Add Manufacturer details" by declaring the license number of Manufacturers and the Product quantity/volume in MT or KG being manufactured by Manufacturer on behalf of Relabeller.

Then click on Save.

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	anufacturer Premises I	Details			
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	12 - Salts, spices, soups, sauces, salads and protein products	12.1 - Salt and salt substitutes	Edible Common Salt [12.1.1]	Relabeller - Add General Manufacturer(0 Manufacturing Delete	
	Select Food Category	Select Sub-Food Category	Add/Edit Product	Select - Save & Add	
		ness operator who gets his/her product(s) m sess operator who repacks a food product in Other			
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	Food Category	Sub-Food Category Name	Product	Kind of Business	Action			
	12 - Salts, spices, soups, sauces, salads and protein products	12.1 - Salt and salt substitutes	Edible Common Salt [12.1.1]	Relabeller General Manufactu	Manufa	dd cturer(1) lete		
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Step 11: Verify the details of manufacturer and click on "ok".

Step 12: If you want to continue with the application, you are required to create login. Fill the required details to create the login and then click "submit".

	Applicant Details		
	Applicant Name *		
		Confirm Verification Code	
	Primary Contact Detail		
	Email *	Verification code has been sent to Email Id ku********@gmail.com.	
	Belongs To *	827366	
	Secondary Contact Detail		
	Email	Verification code has been sent to 99XXXXXS3.	
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		Enter Captcha* 450410	
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		, as it will be your login ID until Reense is generated. Once Reense generated, the Reense number will be your login ID. o maximum 21 characters and should be alphanumeric with at least one uppercase character and one special character(1,慶,禹,东,南,南,南,),).	
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Ap	nicant Details		
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Priz	nary Contact Detail		
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	Belongs To *	Self Note: Once license generated, the license number will be your login ID	
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		as it will be your login ID will license is generated. Once license generated, the license number will be your login ID. maximum 21 characters and should be alphanmeric with at least one uppercase character and one special character $(L_0^{\mu}, R_1, N_1, n_1^{\mu}, \gamma_1, \dots, \gamma_n)$ .	
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Step 13: Login id will be generated for future references and click "ok".

Step 14: Then, you will be directed to fill all the details in Form B. After filling up the complete details, click on "Save & Next".

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	Person responsible for complying v in FORM IX as per FSS Regulations,	with condition of License(The person rr 2011)	ust be same as meggingetal Techn	cally qualified person is charge of operations	Ties 🖲 No	
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Step 15: Upload all the necessary documents and click on "Save & Next". Upload 'NOC from Manufacturers' in Other Document Section. In case there are more than one NOC, please merge and upload as a single document.

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	2	List of Directors/Partners/Proprietor/ExecutiveMee of Society/Trust with full address and conta details with nomination of authorized signal	t	Ŷ	Vew / Delete	
	3	Name and List of Equipments and Machiner along with the number, installed capacity an horsepower used *		Ŷ	View / Delete	
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Step 16: Preview the application by clicking on "Preview Application" and proceed further by paying your fee by clicking "Pay" button.

After successful payment the FoSCoS payment receipt will be generated and application will be submitted successfully.

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	Kind of Business		License Category	Eligibility		
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	Total Amount: Rs. 750	2				
	Online Payment through	RazorPay O PayUBiz				
	-		Preview Application	in Previous Pay	-	
	Note: Once you click or correct.	n 'Pay' button, you will no	t be able to modify any de	tails. So kindly make sure all the informatic	n provided in the application is	
	Debit Cards - Taxes as a	ercard) - Taxes as applicab ipplicable per transaction applicable per transaction				
	1. Kindly keep not 2. In case your pay 3. For cases where	amount is debited from	action ID and application and the payment status is your bank account/card b		FoSCoS use the PROCEED link to pay	
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D lips we is south O 20	E constantino E	•••	3 4 9	Contraction of the second seco	2 hB to pay the Soc. Solution on the PROCED his to pay of days, house the annual to bit.	BTC hang ~ 3 & D 0, 120 100